

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **21.09.2024** (SATURDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**02:00 PM**

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	9805117/01058/2023	Amar Lalji Vora HUF Vs Gopalsamy Ganesh Babu Resolution Professional Milan Textile Enterprises Pvt. Ltd.	Mr. Sukumar N Oommen	
2.	9805118/00116/2023	State Bank of India Vs Ms.N. Madhavi	M/s Sri & Associates	
3.	9805118/01154/2023	Kavita Chheda Vs Gopal Swamy Ganesh Babu	Mr. Sharath Babu	
4.	9805118/01153/2023	Milmart Vs Gopal Swamy Ganesh Babu	Mr. Sharath Babu	
5.	9805118/01152/2023	Sangita P Shah Vs Gopal Swamy Ganesh Babu & Anr.	Mr. Sharath Babu	
6.	9805118/01155/2023	Lalji G Vora HUF Vs Gopal Swamy Ganesh Babu	Mr. Sharath Babu	
7.	9805118/00899/2023	Shaft Developers Private Limited Vs Piramal Capital & Housing Finance Limited	Mr. Pawan Jhabakh	

8.	9805118/00907/2023	Mahadevan Durairaj Suspended Director of Seastar Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. & Anr	Mr. Pawan Jhabakh	
9.	9805118/00904/2023	Navigator Creators Pvt. Ltd. Vs Piramal Capital & Housing Finance Limited	Mr. Pawan Jhabakh	
10.	9805118/00908/2023	A. Selvakumar Samuel Suspended Director of Venue Developers Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. & Ors	Mr. Pawan Jhabakh	
11.	9805118/00905/2023	Raj Bino Srinivasan Suspended Director of Camel Shelters Pvt Ltd Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	
12.	9805118/00895/2023	Dublin Promoters Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Pawan Jhabakh	
13.	9805118/00897/2023	Shaft Promoters Pvt. Ltd. Vs. Piramal Capital & Housing Finance Ltd.	Mr. Pawan Jhabakh	
14.	9805118/00902/2023	Porpoise Realtors Private Limited Vs Piramal Capital Housing Finance Limited	Mr. Pawan Jhabakh	
15.	9805118/00894/2023	David Gnanadurai Suspended Director of Grouse Promoters Pvt. Ltd. Vs Piramal Capital & Housing Finance Limited & Anr.	Mr. Pawan Jhabakh	

16.	9805118/01157/2023	Rajen Chheda Vs Gopal Swamy Ganesh Babu	Mr. Sarath Babu	
17.	9805118/00272/2023	Assistant Commissioner Vs Ramela Rangasamy & Anr.	Mr. B Vijay	
18.	9805118/00501/2023	Reliance Commercial Finance Ltd. Vs Mr. S. Rajendran	M/s Nathan & Associates	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.  <b>WITH</b>	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
20.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.  <b>WITH</b>	Mr. Vishnu Mohan	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC
21.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav- R4 Ms. Neha Shivhare- R5/CoC

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. e-mail- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500